| Annexure – 2 Name of the corporate debtor: Kotson's Private Limited; Date of commencement of CIRP: 9th June 2023; List of creditors as on: 06.07.2023 | | | | | | | | | | | | | |
|--|---------------------|------------------------------|-------------------|--------------------------------|--------------------|--------------------------------|------------------------|--------------------------------|----------------------------|------------------|---------------------------------|-----------------------|--------------------|
| List of Unsecured financial creditors belonging to any class of creditors (Amount in ₹) | | | | | | | | | | | | | |
| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of any | | Amount of claim | |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | Amount of contingent claim | mutual dues that | Amount of claim not admitted | under verification | Remarks, if any |
| NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA |